GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2459 ANSWERED ON:22.07.2009 SPURIOUS AND SUB STANDARD DRUGS Jaiswal Shri Gorakh Prasad ;Mahajan Smt. Sumitra;Satpathy Shri Tathagata;Vasava Shri Mansukhbhai D.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether as per the latest report of the Associated Chamber of Commerce and Industry of India (ASSOCHAM), spurious medicines are being sold in various parts of the country;

(b) if so, the details thereof;

(c) whether drugs produced by some reputed Pharma companies are of substandard;

(d) if so, the details of the companies and the persons involved in such act during the last three years and the current year, State-wise;

(e) whether the Government has conducted any survey/study in this regard;

(f) if so, the details of the findings of the survey; and

(g) the steps taken/proposed to be taken by the Government to check the sale of spurious and sub-standard drugs?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (g) The information is being collected and will be laid on the table of the House.